

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4613
ANSWERED ON:23.04.2013
DISCLOSURE OF IDENTITY
Meghwal Shri Arjun Ram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Indian Penal Code prohibits the disclosure of identity or name of a rape victim;
- (b) if so, the details thereof;
- (c) whether in the wake of the gang rape incident in Delhi in December, 2012, some organizations have raised the demand that the names of the victim should be made public; and
- (d) if so, the details thereof and the response of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): Yes Madam.
- (b): Extract of section 228A of the Indian Penal Code is enclosed as Annexure.
- (c): No Madam.
- (d): Does not arise.